

**GOVERNMENT OF INDIA
MINISTRY OF LABOUR AND EMPLOYMENT
LOK SABHA
UNSTARRED QUESTION NO. 5930
TO BE ANSWERED ON 30.03.2026**

**INTEGRATION OF THE E-SHRAM PORTAL FOR UNORGANISED SECTOR
WORKERS**

**5930. SMT. BIJULI KALITA MEDHI:
SHRI ASHOK KUMAR RAWAT:**

Will the Minister of LABOUR AND EMPLOYMENT be pleased to state:

- (a) the details of present status of registration of unorganised sector workers on the e-Shram Portal in the Country, including demographic and sector-wise distribution;**
- (b) the manner in which the e-Shram database has been integrated with welfare schemes and State-level benefit delivery systems to ensure targeted support to the said workers in the Country;**
- (c) whether any interoperability framework has been established to enable portability of benefits and real-time verification of worker credentials in the Country and if so, the details thereof;**
- (d) whether any assessment has been undertaken regarding the impact of the Portal on formal recognition, financial inclusion and social protection coverage of the said workers in the Country; and**
- (e) if so, the details thereof?**

ANSWER

**MINISTER OF STATE FOR LABOUR AND EMPLOYMENT
(SUSHRI SHOBHA KARANDLAJE)**

(a) to (e): The Ministry of Labour and Employment launched eShram portal (eshram.gov.in) on 26th August, 2021 for creation of a comprehensive National Database of Unorganised Workers (NDUW) including platform workers, migrant workers etc. The e-Shram portal registers the unorganised workers including gig and platform workers and provides them a Universal Account Number (UAN) on a self-declaration basis.

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As on 22nd March 2026, over 31.57 crore unorganised workers have already been registered on eShram portal.

State/UTs-wise details of unorganised workers registered on eShram portal is at annexure-I.

Occupation-sector-wise details of unorganised workers registered on eShram portal is at annexure-II.

In keeping with the vision of the Budget Announcement 2024-25 on developing eShram as a One-Stop-Solution for unorganized workers to have access to various social security schemes, Ministry of Labour and Employment launched the eShram–“One-Stop-Solution” on 21st October 2024. eShram– “One-Stop-Solution” entails integration of different social security/ welfare schemes at single portal i.e. eShram. This enables unorganised workers registered on eShram to access social security schemes and see benefits availed by them so far, through eShram.

So far, fourteen (14) schemes of different Central Ministries/ Departments have already been integrated/ mapped with the eShram to extend benefits and access to social security, insurance or skill development programmes to eShram cardholders including Pradhan Mantri Street Vendors Atmanirbhar Nidhi (PMSVANidhi), Pradhan Mantri Suraksha Bima Yojana (PMSBY), Pradhan Mantri Jeevan Jyoti Bima Yojana (PMJJBY), Viksit Bharat-Guarantee for Rozgar and Ajeevika Mission (Gramin) (VB-G RAM G), Pradhan Mantri Awas Yojana – Gramin (PMAY-G), Ayushman Bharat – Pradhan Mantri Jan Arogya Yojana (AB-PMJAY), Pradhan Mantri Awas Yojana – Urban (PMAY-U), Pradhan Mantri Matsya Sampada Yojana (PMMSY), Pradhan Mantri Kisan Samman Nidhi (PM-KISAN), One Nation One Ration Card (ONORC) and Pradhan Mantri Matru Vandna Yojana (PMMVY), etc.

Apart from the above, eShram has linkages with National Career Service (NCS) for Job Opportunities , Skill India Digital Hub (SIDH) for Skill Development, Pradhan Mantri Shram Yogi Maan-dhan (PM-SYM) for Pension and convergence portal of MoHUA.

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In the eShram portal, registrations are undertaken only after successful Aadhaar-based eKYC authentication. This process ensures

that duplicate or fraudulent registrations are effectively eliminated. Further, key fields such as Name, Gender, Date of Birth, Permanent Address, and Photograph are directly fetched from UIDAI to maintain data authenticity and accuracy. These measures collectively safeguard the integrity of the portal and prevent any misuse.

To enhance registrations under the eShram initiative and ensure wider coverage of unorganised workers including the youth and women, the Government has adopted a comprehensive strategy. In addition to enabling self-registration through the web portal and mobile application, assisted registration modes have been introduced via Common Service Centres (CSCs), State Sewa Kendras (SSKs), and the UMANG platform to facilitate easy access for workers. The Ministry of Labour and Employment is conducting targeted awareness campaigns comprising registration drives, community outreach programs and locally tailored communication efforts. To further strengthen outreach, the Ministry leverages social media channels to disseminate videos, tutorials, and other informative content, making the initiative more accessible and engaging.

To evaluate the effectiveness of eShram portal, a third party evaluation/impact assessment of eShram has been taken up by the Quality Council of India (QCI).

Annexure referred to in reply to Part (a) to (e) of the Lok Sabha Unstarred Question No. 5930 for 30.03.2026 regarding “Integration of the e-Shram Portal for Unorganised Sector Workers” raised by Smt. Bijuli Kalita Medhi and Shri Ashok Kumar Rawat.

State/UTs-wise details of unorganised workers registered on eShram portal as on 22.03.2026.

S.No.	State/UTs	Registration Count
1	Andaman And Nicobar Islands	35,419
2	Andhra Pradesh	88,40,868
3	Arunachal Pradesh	2,16,911
4	Assam	78,29,459
5	Bihar	3,23,23,679
6	Chandigarh	1,91,074
7	Chhattisgarh	86,46,065
8	Delhi	36,35,585
9	Goa	89,246
10	Gujarat	1,23,60,794
11	Haryana	54,27,456
12	Himachal Pradesh	20,20,589
13	Jammu And Kashmir	36,38,908
14	Jharkhand	98,27,703
15	Karnataka	1,10,64,262
16	Kerala	61,15,894
17	Ladakh	35,753
18	Lakshadweep	2,868
19	Madhya Pradesh	1,93,17,062
20	Maharashtra	1,84,36,633
21	Manipur	4,72,060
22	Meghalaya	3,64,762
23	Mizoram	73,275
24	Nagaland	2,44,187
25	Odisha	1,37,07,293
26	Puducherry	1,99,340
27	Punjab	59,36,839
28	Rajasthan	1,53,01,433
29	Sikkim	50,707
30	Tamil Nadu	96,72,058
31	Telangana	46,60,529
32	The Dadra And Nagar Haveli And Daman And Diu	76,131
33	Tripura	9,03,329
34	Uttar Pradesh	8,43,48,002
35	Uttarakhand	31,13,658
36	West Bengal	2,65,73,460
	Total Registration	31,57,53,291

Annexure-II

Annexure referred to in reply to Part (a) to (e) of the Lok Sabha Unstarred Question No. 5930 for 30.03.2026 regarding “Integration of the e-Shram Portal for Unorganised Sector Workers” raised by Smt. Bijuli Kalita Medhi and Shri Ashok Kumar Rawat.

Occupation-sector-wise details of unorganised workers registered on eShram portal as on 22.03.2026.

S.No.	Occupation-sector	Registration Count
1	Agriculture	16,32,37,253
2	Apparel	2,07,64,925
3	Automobile & Transportation	84,89,304
4	Banking, Financial Services & Insurance	45,954
5	Beauty & Wellness	21,42,605
6	Capital Goods & Manufacturing	65,13,840
7	Construction	2,88,40,654
8	Domestic and Household Workers	2,94,11,448
9	Education	53,21,937
10	Electronics & HW	50,77,417
11	Food Industry	17,22,371
12	Gem & Jewellery	10,32,189
13	Glass & Ceramics	2,93,110
14	Handicrafts & Carpets	23,71,773
15	Healthcare	35,85,760
16	Leather Industry Works	61,87,886
17	Mining	4,59,183
18	Miscellaneous	1,48,93,236
19	Musical Instruments	1,17,683
20	Office Administration & Facility Management	30,96,019
21	Organised Retail	89,211
22	Printing	5,08,853
23	Private Security	4,65,539
24	Professionals	8,36,884
25	Retail	23,90,232
26	Service	3,05,576
27	Textile & Handloom	2,08,391
28	Tobacco Industry	27,43,326
29	Tourism & Hospitality	43,91,976
30	Wood & Carpentry	2,08,756
	Total Registration	31,57,53,291
